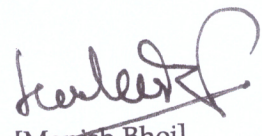


INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 13/05/2025 TO 15/05/2025
[12/05/2025 (Monday) is Gazetted Holiday]
[16/05/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"A" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Sonjoy Sarma, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)
"B" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member [Hybrid Court Hearing after completion of "A" Bench & "Patna (Division) Bench]
"D" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "B" Bench)
"SMC" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "A" Bench)
"Cuttack" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "SMC" Bench)
"C" Bench (Hybrid)	Shri Pradip Kumar Choubey, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)
"Patna (Division)" Bench (Hybrid)	Shri Pradip Kumar Choubey, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "C" Bench)

- Note :
1. Patna "SMC" Bench will not function during this week.
 2. Guwahati Bench will not function during this week.
 3. Ranchi Bench will not function during this week.


[Manish Bhoi]
Assistant Registrar
01/05/2025